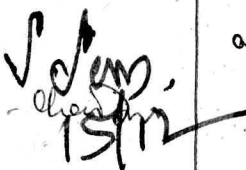


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O.A. 368/96

(A)

Serial No. of Order	Date of Order	Order with Signature	
4.	14 ¹² / ₉₉	As requested by Mr. A.K. Bose learned Sr. C.G.S.C. matter is adjourned to 15.12.99. M.A. 843/99 to lie over.	No appearance for Regn counter and Registrar has not been filed B further orders. <u>Feb</u> 21/12/96
		 vice-Chairman Member (J).	Registrar. order dt. 12-7-96 Note appears. counter be filed by four weeks.
5.	15/12/99	None from the side of the applicant is present. Learned Senior Standing counsel who filed MA 843/99 which stands posted today for consi- deration, files a copy of the memo dated 3.7.97 of Sr. Supt. of RMS (N) Division, Cuttack dropping the Departmental Proceeding, initiated against the applicant. Since the Prayer in the OA is for quashing the Departmental Proceeding, and since the Departmental Proceeding has been dropped, the OA becomes infructuous. The OA is accordingly disposed of, as also the MA 843/99. No costs.	 Registrar. MA. 529/96 has been filed for extension of time to file counter. <u>Feb</u> 21/8/96 Registrar. Order dt. 23-8-96 counter be filed by four weeks. Thus, M.A. 529/96 is disposed of accordingly.
		 Member (J).	 Registrar